

- (a) An interim amount of Rs. 20 p.m. w.e.f. 1-4-1973 was allowed to the workers in D. C.M. and General Mills Co. Ltd., Delhi on the basis of an agreement.
- (b) As per decision taken in the State Tripartite Conference held at Dehradun in August, 1972, a flat increase of Rs. 26.69 was allowed to textile worker at Kanpur w.e.f. 15-8-1972.
- (c) The minimum basic wage in respect of West Bengal Centre for the lowest paid male operatives has been raised to Rs. 160 as per agreement between workers and the West Bengal Mill Owners' Association.

Lathi Charge and Firing on Coal Miners in Dhanbad

*576. SHRI YAMUNA PRASAD MANDAL :

SHRI RAM BHAGAT PASWAN :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether coal mines in Dhanbad who agitated for non-supply of rations to them, were lathi-charged and fired on recently;

(b) if so, the number of deaths due to firing;

(c) whether any inquiry has been ordered; and

(d) if so, the outcome of the inquiry?

THE MINISTER OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI) : (a) to (d). On the 15th November, 1973 C.I.S.F. personnel deployed to protect the office of the Area General Manager, Bharat Coking Coal Limited and adjoining Bharat Coking Coal Limited properties in Sijua had to resort to firing to disperse a violent armed mob, resulting in the death of six persons including a woman.

The State Government of Bihar has ordered an enquiry under the Commission of Inquiry Act, 1952.

Conference of A.I.T.U.C. led Trade Unions in Public Sector Undertakings

*577. SHRI B. S. BHAURA : Will the Minister of LABOUR be pleased to state :

(a) whether a two-day conference of A.I.T.U.C. led trade unions in public sector undertakings was held in Cochin recently; and

(b) if so, the main conclusions of the conference?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY) : (a) and (b). Information is being collected.

Production of Automatic Watches by H.M.T.

*578. SHRI D. B. CHANDRA GOWDA : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) the number of automatic watches manufactured by H.M.T., Bangalore upto November, 1973;

(b) how many of them have been sold so far; and

(c) whether Government propose to export such automatic watches in the near future and, if so, the broad outlines of the scheme?

THE MINISTER OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI) : (a) and (b). 15757 number of automatic watches valued at Rs. 47.3 lakhs have been produced and 13848 number of watches valued at Rs. 41.5 lakhs have been sold upto the end of November, 1973.

(c) In view of the extent of internal demand for such watches, there are at present no plans for sizeable export.

चीन द्वारा भारत और रूस पर विस्तारवादी होने का आरोप

*579. श्री चन्द्रलाल चन्दाकर :

श्री पी० एम० नेहता :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चीन ने भारत पर विस्तारवादी होने का आरोप लगाया है; और

(ख) सरकार की उस पर क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री स्वर्ण सिंह): (क) जी हाँ।

(ख) चीनियों का आरोप स्पष्टतः इतना अयुक्तिपूर्ण और निराधार है कि इसका खंडन करने की भी आवश्यकता नहीं है। विश्व भारत को एक गुटमुक्त, तटस्थ और शांतिप्रिय देश मानता है और अपने निकट पड़ोसियों के साथ अपने संबंधों में भारत की नीति, सदैव उनकी प्रभुसत्ता के प्रति दृष्टान्तमान, शांतिपूर्ण सह-अस्तित्व और उनके आन्तरिक मामलों में हस्तक्षेप न करने के सिद्धांतों से, प्रेरित रही है।

Assistants on Deputation to India Supply Missions London and Washington

*580. SHRI RAMJI RAM: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the qualifications prescribed till last year for the deputation of Assistants to the India Supply Missions in London and Washington;

(b) whether the prescribed minimum purchase experience of 5 years was reduced to 3 years in May, 1973, restored to 5 years in June and again reduced in August, 1973; and

(c) if so, the reasons therefor?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The qualifications prescribed for selection of Assistants till last year were:

1. Age not more than 45 years. Candidates above this age may also apply. Other things being preference will be given to candidates upto the age of 45 years.
2. Family consisting of not more than three children.
3. Five years' experience of work regarding purchase or more.
4. Record of service from 'Very Good' to 'Outstanding'.
5. Lien on a permanent post.

(b) The condition of five years purchase experience was actually reduced to three years in August, 1973. Prior to August, 1973 certain changes were proposed but not implemented.

(c) The reduction was made in the public interest.

Public Sector Corporation to Provide Finance and Guidance to ex-servicemen for self-employment

*581. SHRI P. A. SAMINATHAN: SHRI MUHAMMED SHE-RIFF:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry of Defence is considering a proposal to set up a public sector corporation to finance and provide technical guidance to ex-Servicemen for setting up small-scale industries and other self-employment enterprises;

(b) if so, when the final decision is likely to be taken; and

(c) to what extent the help will be given?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c). Yes Sir. The details are still being worked out.

जीपों का निर्माण

*582. श्री मूलचन्द ढागा: क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) जीप निर्माण करने वाले भारी उद्योगों के नाम क्या हैं और इस वर्ष कितनी जीपों का निर्माण हुआ;

(ख) क्या भारत विदेशों से भी जीपें आयात करता है;

(ग) क्या सैनिक आवश्यकताओं को पूरा करने के लिए देश में ही जीपों का निर्माण किया जाता है; और

(घ) यदि हाँ, तो क्या रक्षा विभाग के लिए भारत में बनाई जा रही जीपों के संबंध में कोई शिकायतें प्राप्त हुई हैं?

भारी उद्योग तथा इस्पात और खान मंत्री (श्री टी० ए० पाई): (क) मैक्स महिन्द्रा एण्ड महिन्द्रा लि०, बंबई देश में जीपों के एक मात्र असैनिक (सिविलिन) निर्माता हैं। जनवरी-नवम्बर, 1973 की अवधि में उन्होंने 12,041 जीपों का उत्पादन किया है।